

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 12/(111A)/2011  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)



ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2017

NAME OF THE PARTIES: M/s. Becker Traders Pvt. Ltd.

V/s.

M/s. Blue Coast Hotels and Resorts Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	NEELAR A. LAMAD	Pcs for Petitioner	
2.	Shreegresh M.K also Abhishek Sawant i/b Mulani & Co.	Adv for RESP	

Order

TCP No.12/111A/NCLT/MB/GOA/2011

At request of the parties, list this matter for hearing on 3<sup>rd</sup> and 4<sup>th</sup> July, 2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)